

served quota in the allocation of SFSF flats was provided in only IV th & Vth Self Financing Schemes which were launched in 1981 and 1982 respectively. As per information available on records no allocation/allotment has been made under the reserved quota for MPs during the last 3 years. However, information for last 10 year is not available.

No reserved quota was provided for MPs in the other scheme, viz. Retired Persons Scheme-82, Retired Persons Scheme-85 and Ambedkar Avas Yojana-1989 for MIG, LIG and Janta categories and Self Finance Scheme-VI.

[English]

**Palika Bazar Traders Association
Office**

486. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the New Delhi Municipal Committee has sealed the office of Palika Bazar Traders Association; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

Deficit in Oil Pool Account

487. SHRI VIJAY NAVALPATIL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the deficit in the oil pool account has risen considerably;

(b) if so, the present outstanding dues to the oil producing and refining companies;

(c) the reasons for huge deficit in the oil pool account; and

(d) the solution proposed to tide over the staggering deficit in the oil pool account?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (d). Due to non-recovery of the full cost of production, refining, marketing etc. through the prices of petroleum products increase in the deficit in the oil pool accounts has taken place. Prices of some petroleum products have been increased w.e.f. 16.9.1992 to tide over the deficit.

**Recruitment of Women in Border
Security Force**

488. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether women are recruited in the Border Security Force;

(b) if so, the cadres in which they are recruited and the nature of posting given to them; and

(c) whether any special training is given to them?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) As per BSF Rule 7, women are ineligible to be recruited in BSF against combatised posts except with the prior approval of the Central Government. However, women are recruited in some other posts in BSF.

(b) Women have been recruited in the BSF in the Medical Cadre as Medical Officers as well as Nurses and para-medical